

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 573 of 2020

Ravindra Nath & Ors.Petitioners
-Versus-
The State of Jharkhand & Ors.Opp. Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Manon Tandon, Advocate.
For the State : Ms. Pinky Tiwary, A.C. to A.G.
For the O.P. No.4 : Mr. Shailendra Kr. Singh, Advocate.

05/ 26.03.2021 As prayed, put up this case after four weeks for compliance of the
Court's order dated 18.11.2019 passed in W.P. (S) No. 938 of 2019.

[Dr. S.N.Pathak, J.]

P.K.S.